[Shri P. Gopalan]

I have no hope that this Government will depart from the policies you are following, nor can you do so. The reason is very clear. Your economy is closely intertwined with the world capitalist economy, which itself has entered the stage of moribund capitalism. The devaluation of the pound sterling and the serious dollar crisis have shattered the myth of stability of capitalist economy. All the capitalist countries in the world expressed concern at the sinking of the dollar except one. And that, is India. Our Finance Minister said, he was not at all perturbed by the dollar crisis. Why should you be concerned about it when your whole economy is tied to the US economy and you are surrendering one by one the great posts of independence and economic freedom to the imperialist countries in this world?

MR. DEPUTY-SPEAKER: He should conclude now.

SHRI P. GOPALAN: Yes, Sir. In Asia, there is a country which has build up an independent and powerful economy without depending upon any powers. That is China. You may disagree with the political system there. You may have some boundary dispute with that country, but the fact remains that China has built up within 19 years of independence a powerful economy and has provided a good future and prosperous life for the 750 million people of that country. This is an example of the benefits of following an independent economy, but you have failed and you have not been able to build an independent economy.

15.52 HRS.

STATEMENT RE: TELECOMMUNICATION SERVICES BETWEEN INDIA AND PAKISTAN

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): A meeting of the representatives of the Tele-communication Administrations of India and Pakistan was held at New Delhi from March 30 to April 2, 1968.

The Indian Team was led by Mr. L. C. Jain, Chairman, P & T Board and the Pakistan Team was led by Mr. Mir Mohammad Hussain, Director-General, Telegraph and Telephone.

The two Teams reviewed the working of the telecommunication services in the light of the Agreement signed at Karachi on October 11, 1967. It was observed that there was steady improvement in the services between the two countries after these were fully restored on November 1, 1967. The meeting discussed measures to be taken for further improvement in these services. In this regard various measures were agreed upon. Both the Administrations agreed to instal improved equipment in their respective countries on the three major routes, namely, Lahore-Amritsar-New Delhi, Calcutta-Dacca and Karachi-Jodhpur-Bombay. It is hoped to complete these improvements by the middle of May, 1968.

The two Teams examined the Pattern of traffic between the two countries and it was felt that, to ensure free flow of traffic between the two countries, accounting procedures could be conveniently simplified to the mutual benefit of both the countries. After discussions it was agreed that for terminal traffic exchanged between the two countries, there may be no sharing of revenues. This arrangement will be effective for all traffic between the two countries from November 1, 1967.

It was also agreed that the telegraph and telephone rates for traffic from one country to the other may be streamlined and these should be comparable in the two directions. The

two Teams agreed that depending upon the growth of traffic, further upgrading of the circuits both in respect of quality and capacity, would be kept under review.

The discussions were held in a cordial atmosphere and there was genuine desire on both sides to encourage the flow of telecommunication traffic between the two countries.

GENERAL BUDGET—DEMANDS FOR GRANTS 1968-69—*contd.*

MINISTRY OF COMMERCE—*contd.*

श्री कामेश्वर सिंह (खगरिया) : उपाध्यक्ष महोदय, वाणिज्य और व्यापार मंत्रालय का जो कार्य है, वह बहुत ही टेढ़ा है और अभी तक जितने भी मंत्री इसमें आये हैं, मैं आपके विश्वास के साथ कहता हूं, कोई भी अपने कार्य को ठीक से नहीं कर पाया है। अभी अभी श्री कुरेशी साहब ने कहा कि प्राइवेट सेक्टर को नाइलान यार्न पर 700 फीसदी का फायदा है। इससे यह साफ जाहिर होता है कि सभी मन्त्री अकर्मण्य हैं और यह जो विभाग है, वह पूरी तरह से काम नहीं कर पा रहा है। मैं आपको बताऊंगा जिससे साफ जाहिर होगा कि कितनी बड़ी धांधली इस विभाग में आज तक होती आ रही है। पिछले साल भी श्री मधु लिमये ने कई बातों पर जोर डाला था, कई कागजात भी विभाग को दिये थे परन्तु किसी की भी जांच नहीं हुई किसी की भी जांच नहीं करवाई गई पता नहीं मंत्रियों को विभागीय अफसरों से डर लगता है या कोई और बात है।

प्राइवेट सेक्टर में नाइलोन यार्न पर जो इतना अधिक फायदा है, उसमें सरकार का बहुत बड़ा दोष है। नाइलान का कपड़ा चाहे एक रुपया मीटर हो या दस रुपया मीटर हो, एक्साइज ड्यूटी दस नये पैसे प्रति मीटर है। इससे जो छोटे बुनकर सूरत इत्यादि में उनको बहुत ही घाटा है परन्तु जो बड़े मिल मालिक हैं उनको फायदा है। यही वजह है कि सरकार ने एक्साइज ड्यूटी दोनों पर एकसां रखी है। यदि आप छोटे बुनकरों पर तीन प्रतिशत एक्साइज ड्यूटी कर दे तो शायद उनको बहुत ही राहत मिल जायेगी। परन्तु सरकार यह कभी नहीं कर सकती है, यह मुझे पूरा विश्वास है क्योंकि इस विभाग पर मंत्रियों का कोई भी अधिकार नहीं है।

जे० के० वाले भी नाइलान का फाइबर बनाते हैं, उनको बहुत फायदा है। प्राइवेट सेक्टर को तो मंत्री महोदय ने स्वीकार ही किया है परन्तु इससे भी खराब हालत एस० टी० सी० में है एस० टी० सी० जो नाइलान यार्न इम्पोर्ट कर रहा है उसमें उनको 60 प्रतिशत का फायदा है। मंत्री महोदय बतायेंगे कि क्या किसी भी पब्लिक कम्पनी जो कि जनता की कम्पनी हो, जनता के पैसे से बनी हो, उसे 60 प्रतिशत का फायदा लेना चाहिये ? इसका मुख्य कारण यह है कि एस० टी० सी० के जो अधिकारीगण है उन पर हमारे मंत्रियों का कोई भी अधिकार नहीं है वे जो चाहते हैं मनमाना करते हैं। पिछले साल जबकि इटली के साथ 32 लाख पचास हजार पाउण्ड का ट्रेड एग्रीमेंट नाइलान यार्न के इम्पोर्ट के लिये साइन हुआ, उसके पहले भी 30 लाख रुपये का नाइलान यार्न इम्पोर्ट कर चुके थे। यह सात कम्पनियों के साथ व्यापारिक समझौता हुआ मैं विश्वास के साथ कहता हूं कि एस० टी० सी० इस कदर मुनाफा कमा रहा है, आखिर यह मुनाफा कहां से आता है, सरकार तो खरीदती नहीं है, गरीब जनता ही खरीदती है परन्तु इस बात का इन पर कोई असर नहीं है।